

public agencies. Necessary steps are being taken by the State Governments to give the public agencies a more dominant role in the procurement and distribution of foodgrains and thereby eliminating the role of the middlemen.

National Health Scheme for Rural Areas

94. SHRI M. S. SANJEEVI RAO: Will the Minister of HEALTH AND FAMILY PLANNING be pleased to refer to the reply given to Unstarred Question No. 3654 on the 28th August, 1972 on Report of the High Level Committee on National Health Scheme for Rural Areas and state:

(a) whether Government have received revised scheme for introducing National Health Scheme in the rural areas from all the States;

(b) if so, whether high level committee have since scrutinised the revised scheme; and

(c) when will the High Level Committee submit its Report?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING AND IN THE MINISTRY OF WORKS AND HOUSING (PROF. D. P. CHATTOPADHYAYA): (a) to (c). The National Health Scheme for Rural Areas and the suggestions received from the States were discussed with the State Health Ministers on the 2nd November, 1972 at Hyderabad. It was generally felt that the scheme should be made more elastic to provide choice to the States particularly in the matter of employment of MBBS/Practitioners of Indigenous systems of Medicine/Integrated System/Health Assistants etc. The scheme is now being revised in the light of these discussions.

National Health Scheme for Rural Areas

95. SHRI M. S. SANJEEVI RAO: Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state:

(a) the names of the Districts in each State selected for introducing

pilot projects under the National Health Scheme for Rural Areas;

(b) the considerations laid down for selection of the districts; and

(c) the extent of States' participation in the schemes?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING AND IN THE MINISTRY OF WORKS AND HOUSING (PROF. D. P. CHATTOPADHYAYA): (a) The districts in each State for starting the pilot projects under the National Health Scheme for Rural Areas are to be selected by the State Governments.

(b) No guidelines for the selection of districts etc. have been laid down. The State Governments are expected to select the districts on the basis of local conditions obtaining in each State.

(c) For effective and speedy implementation, it is proposed to recommend to the Planning Commission to treat this scheme as 100 per cent Centrally sponsored scheme at least for the first 10 years. Thereafter it may be reviewed to explore the possibility of making it a committed expenditure of the State Governments.

Elimination of Middlemen from Supply of milk to Delhi Milk Scheme

96. SHRI M. S. SANJEEVI RAO: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government have drawn up any scheme to eliminate contractors and middle men from the supply of milk to Delhi Milk Scheme;

(b) if so, the nature of measures proposed; and

(c) the extent to which it would lead to reduction in price of milk for consumers in the capital?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (PROF. SHER SINGH): (a) In order to reduce dependence of contractors and middle-men and eliminate mal-practices likely in such a system, Government have taken steps to encourage the formation of cooperative societies of milk producers for supply of milk to Delhi Milk Scheme.

(b) A few of the measures adopted/proposed are:

(i) reduction in the amount of security deposits in the case of cooperative societies of milk producers, as compared to contractors, for supply of specified quantities of milk as per agreements executed with the cooperatives;

(ii) payment of a larger commission to cooperative societies, as compared to contractors, which fulfil the summer and rainy season quota of supply;

(iii) concessional terms of supply in respect of summer and rainy season quotas which are fixed at rates lower for cooperative societies than that of the contractors;

(iv) lower level of minimum supplies accepted from cooperative societies as compared to the contractors; and

(v) certain areas are being earmarked for collection of milk only from the cooperative societies under which further incentives may be provided to them for encouraging supply of milk to D.M.S.

(c) With the contemplated increase in the procurement of milk from the cooperative societies of milk producers and the expansion of the milk processing facilities currently in hand, D. M. S. will be able to effect economies of scale and improve their efficiency. It is not possible at this stage

to work out the precise effect of those economies on the price of milk to be charged from consumers.

Selection of Institutions for Science Studies

97. SHRI M. S. SANJEEVI RAO: Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state:

(a) whether the University Grants Commission has selected 100 Under-Graduate Colleges and Institutions for generating the right kind of climate for Science studies;

(b) if so, the criteria followed in selecting the Colleges and Institutions; and

(c) the mode and quantum of assistance given in this behalf?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (PROF. S. NURUL HASAN): (a) The University Grants Commission has so far selected 117 colleges for implementing various programmes/activities under the College Science Improvement Programme with a view to bringing about improvement in under-graduate science education.

(b) The Standing Advisory Committee of experts appointed by the Commission, selects colleges for participation in the College Science Improvement Programme on the basis of academic considerations such as physical facilities, staff etc., available with the colleges and their potentiality to undertake activities/projects for improving under-graduate science education. Suggestions are also invited from the Vice-Chancellors of Universities for this purpose.

(c) The quantum of assistance provided to each college is determined on the basis of projects/activities to be undertaken by them subject to a ceiling of Rs. 3,00,000 spread over a period of three years. Grants are released to the colleges on the basis of their implementation of the pro-